

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:487

ANSWERED ON:28.04.2015

REHABILITATION CENTRES SCHOOLS FOR DIFFERENTLY ABLED

Vasava Shri Parbhubhai Nagarbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the schemes implemented by the Government for opening/running of rehabilitation centres and special schools for differently abled/mentally retarded persons;

(b) whether the Government has received any proposal from various States including Gujarat for setting up of rehabilitation centres for them; and

(c) if so, the details thereof, State-wise and the action taken by the Government thereon including the time by which the said proposals are likely to be approved and such centres are set up?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWARCHAND GEHLOT)

(a) to (c) A statement is laid on the Table of the House

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 487 for 28.04.2015 asked by Shri Parbhubhai Nagarbhai Vasava regarding Rehabilitation Centres/Special Schools for Differently Abled.

(a) This Department is implementing a scheme for setting up of District Disability Rehabilitation Centres(DDRCs) to provide comprehensive rehabilitative services to Persons with Disabilities since the year 2000 onwards. The DDRCs are set up in the identified and approved districts of the country under the Scheme for the implementation of the Persons with Disabilities Act, 1995. The Department is also implementing a scheme namely Deendayal Disabled Rehabilitation Scheme(DDRS) under which the Central Government has been providing financial assistance only in the form of grant in aid to Non Governmental Organizations (NGOs) for their projects for the differently abled persons relating to rehabilitation of persons with disabilities to enable them to reach and maintain their optimal physical, sensory, intellectual, psychiatric, or social functional levels in the country, including special schools for the differently abled persons for imparting education to visually handicapped, hearing handicapped, mentally retarded all over the country including the State of Gujarat.

(b)&(c) As on date, 310 Districts have been approved for setting up of District Disability Rehabilitation Centres. 251 DDRCs have been set up in the country including in the state of Gujarat. Out of 59 Districts, proposals in respect of 9 Districts have not been received from the States. In respect of 50 Districts proposal sent by States were not complete. These States have been advised to rectify the deficiencies in documents for setting up of DDRC. A statement indicating State-wise details of District Disability Rehabilitation Centres(DDRC) and the number of proposals received for Special Schools under Deendayal Disabled Rehabilitation Scheme(DDRS) and recommended by the Screening Committee for grants-in-aid during the year 2014-15 and 2015-16 is at Annexure.